

Regional Offices of HUDCO in the South

3342. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government consideration to set up Regional offices of Housing and Urban Development Corporation in the South; and

(b) if so, what are the details in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH): (a) No, Sir.

(b) Does not arise.

Fish Farmers Development Agency in Tamil Nadu

3343. SHRI D. S. A. SIVAPRAKA-SHAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Tamil Nadu have submitted any proposal for fish farmers development agency in Tamil Nadu during the year 1981;

(b) if so, the details of the proposals;

(c) whether these proposals have been sanctioned; and

(d) whether any conditions have been attached with the sanction and if so, what are the conditions?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINA-THAN): (a) Yes, Sir.

(b) Government of Tamil Nadu have submitted proposal for setting up three new FFDA's during the year 1981-82 in the districts of South Arcot, Chingelputtu and Tirunelveli.

(c) and (d). Setting up of one FFDA could be considered for sanction during 1981-82. The normal terms and conditions as applicable to other FFDA's in the country are applicable to Tamil Nadu also. Some of the important conditions are:

(i) Expenditure on the agency will be shared between Government of India and State Government on 50.50 basis.

(ii) Staff to the agency will be deputed by the State Government.

(iii) Tanks and ponds owned by Government / Panchayat / local bodies will be leased on long term basis to farmers.

Co-operative Organisation of Delhi

3344. SHRI R. N. RAKESH: Will the Minister of AGRICULTURE be pleased to state:

(a) number and names of Co-operative Organisation in Delhi;

(b) total number of employees working in these organisations category-wise and post-wise;

(c) the number of SC/ST employees among them in each category of post and whether quota reserved for SC/ST persons is complete in these Co-operative organisations; and

(d) if not, the reasons therefor and measures taken to fill up backlog?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINA-THAN): (a) to (d). There are about 4,500 Cooperative Societies in Delhi. The detailed information sought is not available with the Delhi Administration. Moreover, the recruitment of employees of Cooperative Societies is made by the respective societies.

The Administration is being advised to compile the information and ensure that the persons belonging to